## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3405
ANSWERED ON:13.08.2010
PURCHASE OF MATERIALS BY CPWD
Naranbhai Shri Kachhadia;Pratapsinh Shri Chauhan Prabhatsinh;Ram Shri Purnmasi

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the complaints received regarding the purchase of material at more than Maximum Retail Price (MRP) by the Central Public Works Department (CPWD) officers;
- (b) whether the complaints have been investigated into;
- (c) if so, the outcome thereof and the action taken against the officers found guilty; and
- (d) if not, the reasons therefor?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to (c): As already mentioned in reply to parts (b) to (e) of Lok Sabha Unstarred Question No.5892 dated 30.4.2010, some complaints of procurement of material at more than Maximum Retail Price (MRP) by CPWD officers have been received and the same have been referred to Vigilance Unit of CPWD for investigation. The investigation is still on.

As per preliminary investigation, it has been found that some materials have been purchased on the rates more than MRP. No specific action against the erring officials can be specified at this stage as a quasi-judicial process is to be followed as per the extant Rules.

(d): Does not arise in view of above.